

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10567 of 2020-DB

[Arising out of Order-in-Original/Appeal No AHM-EXCUS-002-COMMR-02-10-2019-20 dated 09.12.2019 passed by Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD-II]

SKF Technologies (I) Pvt. Limited

.... Appellant

Mile Stone Kandla 333, Village Kerala, Taluka- Bavla,
Ahmedabad- Rajkot Highway Bavla, Ahmedabad
Gujarat -382220

VERSUS

Commissioner of Central Excise & ST, Ahmedabad-ii Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat -380009

APPEARANCE :

Shri Archit Agarwal, Advocate for the Appellants
Shri Rajesh K Agarwal, Superintendent (AR), for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 18.09.2024
DATE OF DECISION : 11.12.2024

C.L. MAHAR :

Appeal disposed of. For order, see order of date in Excise Appeal No. 10565 of 2020.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

KL